

And during the Fifth Five Year Plan they want to do away with Ramanathapuram District and they are going to spend a sum of Rs. 4 crores during this Plan period for Dharmapuri District alone.

This is an injustice meted out to Ramanathapuram This is unfair on the part of this Government and I charge this Government for this wilful discrimination. Mr. Subramaniam, the Industrial Development Minister, hails from that constituency and that is why I feel Government has conspired to spend all the Rs. 4 crores in Dharmapuri District. This should be rectified. I demand that Ramanathapuram district also be declared as a drought-prone district and another Rs. 2 crores should be allotted during the fifth plan for that district.

SHRIMATI V JEYALAKSHMI (Sivakasi) I am also from Ramnad district

MR. SPEAKER You settle it between yourselves

SHRI R. V SWAMINATHAN (Madurai) Sir, I am also interested as I was born in Ramnad district and I agree with the suggestion made by the hon Member that justice should be done to Ramnad District

12.11 hrs.

RE. ATROCITIES ON HARIJANS IN UTTAR PRADESH

SHRI T. BALAKRISHNIAH (Tirupathi): Sir, I want to draw the attention of the House to the atrocities committed from time to time on the unfortunate Harijans in this country, particularly in U.P. It has been reported in the Indian Express dated 29-3-73 that a group of high caste Hindus attached a group of Harijans with firearms and lathis in Soon village in police station Bisend as a result of which a Harijan was killed. In another case, a Harijan woman was

raped in the hospital premises by one of the relations of a doctor of the hospital. I want to know what action has been taken by the State Government and the Central Government to protect the interests of Harijans in the country.

12 12 hrs.

RE. ALLEGED MALTREATMENT OF SHRI LALJI BHAI, M.P AT AJMER RAILWAY STATION

MR. SPEAKER: I have received an intimation of a motion of privilege that the hon member, Shri Lalji Bhai was maltreated at a railway station by certain young men. But he is not here now.

श्री अटल बिहारी वाजपेयी (ग्वालियर) :
इजाजन दें तो मैं बता दूँ। श्री लाल जी भाई पार्लियामेंट की बैठक में भाग लेने के लिए आ रहे थे। जब वे अजमेर स्टेशन पर पहुँचे तो कुछ लोगों ने उन से टिकट माँगी। टिकट मागने वाले रेल कर्मचारी नहीं थे। उन्होंने कहा कि आप रेल कर्मचारी नहीं हैं, न आप यूनिफॉर्म में हैं, आप को टिकट हम नहीं दिखायेंगे फिर वे उन को पकड़ कर टीटी के कमरे में ले गए। वहाँ रेल कर्मचारी भी आ गए। रेल कर्मचारियों का उन्होंने बताया कि मैं पार्लियामेंट का मੈम्बर हूँ। मेरे पास आईडेंटिटी कार्ड है। लेकिन उन के साथ दुर्व्यवहार किया गया, उन्हें गालियाँ दी गईं। उन का सूट केस उन से छान लिया गया और केस भीमो दिया गया कि इन पर 201 रपया जुर्माना करिये। जब वे तलाशी लेने लगे सूट केस की तो उस में से आईडेंटिटी कार्ड निकला। फिर भी रेल कर्मचारियों ने माफ़ी नहीं माँगी। रेल कर्मचारी सारे मामलों पर लोपापोती करना चाहते हैं। क्या इसलिए कि वह आदिवासी और सीधे सज्जन हैं और संसद की बैठक में भाग लेने के लिये आ रहे थे? मेरा निवेदन है